

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT DHARAMSHALA –HP.

No. DSJ/Computer/Comp.Commit./2015-
Dated:

***OFFICE ORDER ***

In pursuance of the instructions contained in Registry letter No. HHC.1(5-Comp./E/Courts roject/Meeting)/2008/II-4670 dated 11.2.2015 and in letter No. HHC/Comp./E-Courts Project/Phase-II/2015-I-25935 dated 26/28.9.2015 of the Hon'ble High Court of Himachal Pradesh, Shimla and as per the mandate of Paras 3(a) (iii) & (iv) of the Policy and Action Plan Document of Phase-II of the eCourts Project the District Court Computer Committee consisting of following i.e. the Additional District and Sessions Judge (I), Kangra at Dharamshala as Chairperson, the Civil Judge (Senior Division)-cum-C.J.M., Kangra at Dharamshala and the Civil Judge (Jr. Divn.)-cum-JMIC(II), Dharamshala as members, alongwith District Administrator and System Administrators trained during the Phase-I of the eCourts Project is hereby constituted for overall monitoring of project implementation in Kangra Civil and Sessions Division under overall supervision of the undersigned and such Committee shall work in close co-ordination with the Central Project Coordinator (CPC) of the Hon'ble High Court of Himachal Pradesh, Shimla. This apart, the following Judicial Officers are also hereby designated as Nodal officers for each Court Complex who shall remain in constant touch with the Central Project Coordinator (CPC) of the Hon'ble High Court for follow up and monitoring of the Project progress and resolving the implementation issues:-

District Court Computer Committee in respect of Kangra Civil and Sessions Division:-						
Sr. No.	Designation in the Committee	Designation of the officer (Court Wise)	Name of the Officer at present holding the post	Tel. No. Office	Mobile No.	Email ID
1.	Chairperson of the Committee	The Additional District and Sessions Judge-I, Kangra at Dharamshala	Shri Rajeev Bali, Addl. District and Sessions Judge, Kangra at Dharamshala	01892 222000	94184 60568	bali.rajeev@yahoo.com
2.	Member of the Committee	The Civil Judge (Sr. Divn.)-cum-C.J.M., Kangra at Dharamshala	Sh. Barinder Thakur, Civil Judge (Sr. Divn.)-cum-CJM, Kangra at Dharamshala	01892 223276	94182 27566	barinderth@gmail.com
3.	Member of the Committee	The Civil Judge (Jr. Divn.)-cum-J.M.I.C.(II), Dharamshala	Smt. Shikha Lakhanpal, Civil Judge (Jr. Divn.)-cum-JMIC(II), Dharamshala	01892- 225460	94181 01998	shikhahpjs@gmail.com
4.	Member of the	The District System Administrator	Shri Vyomesh Kaushal, Record	01892 223274	89881 65368	dewan.vyomeshsingh01@gmail.com

	Committee		Keeper O/o Civil Judge (Jr. Divn.)-cum-JMIC, Indora at present attached in this office			
5.	-do-	System Administrator	Shri Kartar Singh, Reader to Distt. & Sessions Judge, Kangra at Dharamshala	01892 223274	98053- 21149	kartarkangra977@gmail.com
6.	-do-	System Administrator	Shri Shiv Kumar, Superintendent Grade-II O/o Civil Judge (Jr. Divn.)-cum-JMIC(I), Dharamshala	01892- 223295	94188 32289	shiv24634@gmail.com
7.	-do-	System Administrator	Sh. Yogesh Thakur, A.E.C. of this office	01892 223274	89884 57257	yogesh24121981@gmail.com
8.	-do-	System Administrator	Sh. Rajinder Kumar, Civil Ahlmad O/o Addl. Distt. & Sessions Judge (I), Kangra at Dharamshala	01892 222000	94595 76150	rajenders415@gmail.com
9.	-do-	System Administrator	Sh. Suresh Kumar, Addl. Ahlmad O/o AD&SJ(II), Kangra at Dharamshala at present attached in the O/o AD&SJ (III) Dharamshala	01892 223272	94183 96396	moguskhs2002@gmail.com
10.	-do-	System Administrator	Sh. Manish Thapa, Naib Nazir O/o Civil Judge (Sr. Divn.)-cum-CJM, Kangra at Dharamshala	01892 223276	98053 10629	manib01159@gmail.com
11.	-do-	System Administrator	Sh. Sanjay Kumar, Crl. Ahlmad O/o Civil Judge (Jr. Divn.)-cum-JMIC(I), Dharamshala	01892 223295	88945 74458	sanjaykumarjudiciary@gmail.com
12.	-do-	System Administrator	Sh. Murari Lal, Civil Ahl. O/o Civil Judge (Jr. Divn.)-cum-JMIC, Baijnath	01894 262807	94187 30130	murarilal11@gmail.com


13.	-do-	System Administrator	Sh. Balbir Singh, Court Nazir O/o AD&SJ(I), Kangra at Dharamshala	01892 222000	94186 34241	bholaram00007@yahoo. com
14.	-do-	System Administrator	Sh. Raghubir Singh, Crl. Ahlmad O/o Civil Judge (Sr. Divn.)-cum-ACJM, Dehra	01970 233103	94188 41165	raghubir1805singh@gma il.com
15.	-do-	System Administrator	Sh. Purshotam Chand, Addl. Ahlmad O/o Civil Judge (Sr. Divn.)- cum-ACJM, Dehra	01970 233103	94187 80258	parshotam086@gmail.co m
16.	-do-	System Administrator	Sh. Sanjay Kumar, Reader O/o Civil Judge (Sr. Divn.)- cum-ACJM, Nurpur	01893 220070	98176 03631	kanjay280969@gmail.co m
17.	-do-	System Administrator	Sh. Dinesh Kumar, Naib Nazir, O/o Civil Judge (Sr. Divn.)- cum-ACJM, Palampur	01894 230614	94183 67967	dineshkplp@gmail.com
18.	-do-	System Administrator	Sh. Hanish Kumar, Copyist O/o Civil Judge (Sr. Divn.)- cum-ACJM, Kangra	01892 265072	89884 58945	hanish.rn@gmail.com
19	-do-	System Administrator	Sh. Kishore, Civil Ahlmad O/o Civil Judge (Jr. Divn.)- cum-JMIC, Jawali	01893 264308		kishorejawali@gmail.co m
20.	-do-	System Administrator	Shri Ajay Kumar, Civil Ahlmad, O/o Civil Judge (Jr.Divn.)-cum-JMIC, Indora	01893 242210	94597 46424	ajykaundal@gmail.com

Judicial Officers who are designated as Nodal Officers for each Court Complex shows against their names:-

Sr. No.	Designation in the Committee	Designation of the officer (Court Wise)	Name of the Officer at present holding the post	Tel. No. Office	Mobile No.	Email ID
1.	Nodal Officer for District Court	The Civil Judge (Jr. Divn.)-cum-JMIC (I)	Shri Ashok Vatsal, Civil Judge (Jr. Divn.)-cum-JMIC(I),	01892 223295	89883 56889	ashok83vatsal@gmail. com

	Complex Dharamshala	Dharamshala	Dharamshala			
2.	Nodal Officer for Court Complex Palampur	The Civil Judge (Jr. Divn.)-cum-JMIC (II), Palampur	Shri Aslam Beg, Civil Judge (Jr. Divn.)-cum-JMIC(II), Palampur	01894 230710	98160 07786	aslam.beg@aij.gov.in
3.	Nodal Officer for Court Complex Baijnath	The Civil Judge (Jr. Divn.)-cum-JMIC Baijnath	Shri Amardeep Singh, Civil Judge (Jr. Divn.)-cum-JMIC, Baijnath	01894 262807	98056 83533	amarthakur_25@yahoo.com
4.	Nodal Officer for Court Complex Kangra	The Civil Judge (Jr. Divn.)-cum-JMIC (II) Kangra	Shri Prashant Negi, Civil Judge (Jr. Divn.)-cum-JMIC (II), Kangra	01892 262872	94182 23002	prashantnegi84@gmail.com
5.	Nodal Officer for Court Complex Dehra	The Civil Judge (Jr. Divn.)-cum-JMIC (II) Dehra	Shri Prateek Gupta, Civil Judge (Jr. Divn.)-cum-JMIC(II), Dehra	01970 234085	98055 33614	prateekgupta25feb@gmail.com
6.	Nodal Officer for Court Complex Nurupur	The Civil Judge (Sr. Divn.)-cum-ACJM, Nurpur	Ms. Abira Basu, Civil Judge (Sr. Divn.)-cum-ACJM, Nurpur	01893 220070	94180 11773	drabirabasu@gmail.com
7.	Nodal Officer for Court Complex Jawali	The Civil Judge (Jr. Divn.)-cum-JMIC, Jawali	Shri Nikhil Aggarwal, Civil Judge (Jr. Divn.)-cum-JMIC, Jawali	01893 264308	94595 38536	judge.nikhil@gmail.com
8.	Nodal Officer for Court Complex Dharamshala	The Civil Judge (Jr. Divn.)-cum-JMIC, Indora	Sh Niranjana Singh, Civil Judge (Jr. Divn.)-cum-JMIC, Indora	01893 242210	94664 42279	niranjanajudge@gmail.com

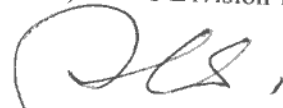
In order to avoid repeated appointments of the District Computer Committee and Nodal Offices, the court wise nomination thereof shall be taken into account. This office order shall also supersede the previous office order Endst. No. DSJ/Computer/Comp.Committ./2015-2785-2810 dated 2.3.2015 issued by this office in this behalf.


 District and Sessions Judge,
 Kangra Division at Dharamshala
 Dated: 3/10/15

No. DSJ/Computer/Comp.Committ./2015-21775-21800
 Copy forwarded to:-

1. ✓ The Central Project Co-ordinator, High Court of Himachal Pradesh, Shimla with reference to Registry letter No. HHC/Comp./E-Courts Project/Phase-II/2015-I-25935 dated 26/28.9.2015 for information.
2. The Chairperson (Addl. District and Sessions Judge-I), District Courts Computer Committee, Kangra at Dharamshala for information and necessary action.
3. All the Judicial officers of this Civil and Sessions Division for information and necessary action.

4. All the Members (Judicial Officers) District Court Computer Committee, Nodal Officers (Judicial Officers), District System Administrator and System Administrators by name for information and necessary action.
5. The Court Manager of this Division for information and necessary action.
6. The Technical Manpower (System Officer/System Assistants) of this Division for information and necessary action.
7. Guard file.



District and Sessions Judge,
Kangra Division at Dharamshala

